

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/2267/A

From:- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the ¹² 12th March, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 833 Dated 05.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 22.03.2024 till the morning of 27.03.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/2268/A, dated , 14-03-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
